

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION**

**LOK SABHA**

**UNSTARRED QUESTION NO. 4348.  
TO BE ANSWERED ON MONDAY, THE 12<sup>TH</sup> DECEMBER, 2016.**

**ESTABLISHMENT OF CIPAM**

**4348. SHRI ANURAG SINGH THAKUR:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether the Government has created a Cell for IPR Promotion And Management (CIPAM) and if so, the details thereof including its aims, objectives and functions;
- (b) whether the Scheme for Facilitating Start-ups Intellectual Property Protection has been successful in assisting Start-ups to file applications for IPR protection, if so, the details thereof; and
- (c) the number of 'facilitators' appointed under the scheme since its inception?

**ANSWER**

**वाणिज्य एवं उद्योग राज्यमंत्री (स्वतंत्र प्रभार)(श्रीमती निर्मला सीतारमण)  
THE MINISTER OF STATE (INDEPENDENT CHARGE)  
OF THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRIMATI NIRMALA SITHARAMAN)**

- (a): Yes, Madam. The Cell for Intellectual Property Rights Promotion and Management (CIPAM) has been constituted under the aegis of Department of Industrial Policy and Promotion (DIPP) to facilitate promotion, creation and commercialization of Intellectual Property assets in the country as also implementation of National IPR Policy.
- (b): Yes, Madam. 89 patent applications and 27 trademarks applications have been filed by Start-ups till 30<sup>th</sup> November, 2016 under the scheme for facilitating Start-ups Intellectual Property Protection (SIPP) so far.
- (c): 422 Patents and Design facilitators and 669 Trademarks facilitators have been empaneled under the SIPP scheme.

\*\*\*\*\*